GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2543
TO BE ANSWERED ON THE 3RD JANUARY, 2018

DOWNLOADING OF MOBILE APPLICATION

2543. SHRI RAGHAV LAKHANPAL:
       SHRI HARIOM SINGH RATHORE:

Will the Minister of DEFENCE j{kk ea=h
be pleased to state:

(a)   whether military personnel are permitted to download mobile applications and if so, the details thereof along with its impact on security;

(b)   whether there is any policy on downloading of mobile applications in the military; and

(c)   if so, the manner in which the Government proposes to reduce the security vulnerability?

A   N   S   W   E   R

MINISTER OF STATE   (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
र ा रा य मं ी   (डा. सुभाष भामरे)

(a) to (c): **The use of Smart Phones in the technical area, high security zones and office area is strictly prohibited. However, Cyber Security Advisories for personal use have been issued on a regular basis pertaining to Mobile Applications reported as vulnerable & Malicious by various Government Agencies.**

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